

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

| Sr. No | Matter No. | Cause Title | DFR No. & Date | Defect cured on | Caveat (if any) | To be listed on |
|---------------|---|--|----------------------------|------------------------|------------------------|---|
| 1. | 178/17 | NTPC Limited vs. Central Electricity Regulatory Commission & Ors. | 1378/2017 dated 01/05/2017 | 29/05/2017 | | 06/07/2017 |
| 2. | 179/17 | Odisha Power Transmission Corporation Limited Vs. Tata Sponge Iron Limited & Anr. | 1524/2017 dated 09/05/2017 | 29/5/2017 | | 10/07/2017 (as requested by counsel) |
| 3. | 180/17 | NTPC Limited vs. Central Electricity Regulatory Commission & Ors. | 1314/2017 dated 25/04/2017 | 29/05/2017 | | 06/07/2017 |
| 4 | 181/17 | Damodar Valley Corporation Vs. BSES Rajdhani Power Limited & Ors. | 1580/2017 dated 02/05/2017 | 29/05/2017 | | 06/07/2017 |
| 5. | 183/17 | Damodar Valley Corporation Vs. BSES Rajdhani Power Limited & Ors. | 1581/2017 dated 12/05/2017 | 29/05/2017 | | 06/07/2017 |
| 6. | IA No. 420/17 in DFR No. 1610/17 (IA 420/17 – for condonation of delay) | M/s. KKK Hydro Power Limited Vs. Himachal Pradesh Electricity Regulatory Commission & Ors. | 1610/2017 dated 15/05/2017 | 31/05/2017 | | 10/07/2017 |
| 7. | IA No. 423/17 in DFR No. 1694/17 (IA 423/17 – for condonation of delay) | TEAMEC Chlorates Ltd. Vs. Andhra Pradesh Electricity Regulatory Commission & Anr. | 1694/2017 dated 22/5/2017 | 31/05/2017 | | 10/07/2017 |
| 8. | 182/17 | Bangalore Electricity Supply Company Ltd. Vs. Karnataka Electricity Regulatory Commission | 1723/2017 dated 24/05/2017 | 01/06/2017 | | 10/07/2017 |
| 9. | IA 425/17 & 424/17 in DFR 4120/16 (IA 425/17-For delay in refiling the appeal & IA 424/17- for delay in filing the appeal) | Jala Shakti Ltd. Vs. Himachal Pradesh Electricity Regulatory Commission & Anr. | 4120/2016 dated 15/12/2016 | 01/06/2017 | | 11/07/2017 |

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|-----|---|--|----------------------------|------------|--|-------------------|
| 10. | IA 427/17 & 426/17 in DFR 4119/16 (IA 427/17-For delay in refiling the appeal & IA 426/17- for delay in filing the appeal) | Jala Shakti Ltd. Vs. Himachal Pradesh Electricity Regulatory Commission & Anr. | 4119/2016 dated 15/12/2016 | 01/06/2017 | | 11/07/2017 |
| 11. | 185/17 | NLC India Limited Vs. Central Electricity Regulatory Commission & Ors. | 1596/2017 dated 15/05/2017 | 02/06/2017 | | 11/07/2017 |

By Order
Sd/-
Dy. Registrar

Dated: 05/06/2017